

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4422
ANSWERED ON:21.12.2011
COAL LINKAGE
Nagar Shri Surendra Singh

Will the Minister of COAL be pleased to state:

- (a) whether the Government has taken any steps to give priority to the States situated far from the sea coast in allotting coal linkage / coal block;
- (b) if so, the details thereof State-wise including Uttar Pradesh; and
- (c) the time by which it is proposed to be finalized and the reasons for delay in this regard ?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL(SHRI PRATIK PRAKASHBAPU PATIL)

(a): The New Coal Distribution Policy (NCDP) does not envisage any preference to be given to the States situated far off from the sea coast in allotting coal linkage/authorization of Letter of Assurance (LoA). The Standing Linkage Committee (Long Term) for Power, inter-alia, considers the recommendations of the Ministry of Power for authorizing issuance of LoA for the power projects proposed to be located in different States. Ministry of Power while recommending cases for grant of LoA, inter-alia, takes into account capacity addition programme (region-wise, fuel-wise), availability of land, water, electricity evacuation and other infrastructure. In the matter of a decision on the allocation of coal blocks, the Ministry of Coal takes into account various factors including coal blocks already allocated, availability of coal, requirement of coal, recommendation of nodal Ministry, recommendation of the concerned State Government etc.

(b) & (c): Do not arise, in view of reply given to part (a) of the question.